

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

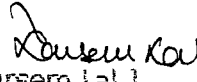
(2)

OA No. 276/2003

Date of order: 06.03.2007

Mr. Vivek Shah, proxy counsel for
Mr. R.S. Saluja, counsel for applicant.
Mr. H.S. Sidhu, counsel for respondents.

Learned proxy counsel for Mr. R.S. Saluja, counsel
for the applicant submits that he wants to withdraw this
Original Application. Hence, the O.A. is dismissed as
withdrawn.


[Tarsem Lal]
Administrative Member


[Kuldeep Singh]
Vice Chairman

Recd Copy
for R.S. Saluja
Received copy
by (H.S. Sidhu)

Part II and III destroyed
in my presence on 02-6-14
under the supervision of
section officer (J) as per
order dated 26-5-14


Section officer (Record)